

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 2037 of 1996

11

New Delhi, dated the 18th Nov., 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

1. Shri Mahinder Singh,  
S/o Shri Kishan Lal,  
R/o 371, Lawrence Road,  
Timarpur,  
Delhi-110007.
2. Shri Sahday Prasad,  
S/o Shri Bhulai,  
R/o D-370, Ganesh Nagar,  
(Pandav Nagar),  
Delhi-110092.
3. Shri Bhoj Ram Sharma,  
S/o Shri Lekhram Sharma,  
R/o Aram Bagh,  
(Prachin Mandir),  
Paharganj,  
New Delhi.
4. Smt. T. Jayanti,  
W/o late Shri T. C. Swami,  
R/o Qr. C/77 (b)/6,  
Tailor Square,  
Gole Market,  
New Delhi.

(All working as Lift  
Operators under  
Respondent No.2 except  
Sl. No.4 deceased)

...APPLICANTS

(By Advocate: Shri T.C. Aggarwal)

VERSUS

Union of India through

1. The Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi-110001.
2. The Director General,  
All India Radio,  
Akashvani Bhawan,  
Parliament Street,  
New Delhi-110001.
4. The Chief Engineer,  
Civil Construction Wing,  
(Dte. General, AIR),  
P.T.I. Building,  
Parliament Street,  
New Delhi-110001. ... RESPONDENTS

(By Advocate: Shri P.H. Ramchandani)

(12)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard.

2. With the consent of both ld. counsel this O.A. is disposed of with a direction that in the event the applicants submit a self-contained representation to the Respondents within 10 days from the date of receipt of a copy of this order, Respondents will consider the same and dispose of the said representation by detailed and speaking order in accordance with rules and instructions and particularly in the background of their own order dated 20.11.75 (Annexure A-1) within three months from the date of receipt of such representation under intimation to applicant.

3. The O.A. stands disposed of accordingly. No costs.

*Adige*  
(S.R. ADIGE)

Vice Chairman (A)

/GK/